

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6415/2025

RAJ HIND YADAV & ANR.

Appellant(s)

VERSUS

ORIENTAL INSURANCE COMPANY LTD. & ORS. Respondent(s)
Only D. No. 24366/2025 along with I.A. No. 147606 and 147608 of
2025 are to be listed in this matter
IA No. 104891/2025 - EXEMPTION FROM FILING O.T.
WITH
Diary No(s). 24366/2025 (XI)

IA No. 147606/2025 - CONDONATION OF DELAY IN FILING
IA No. 147608/2025 - EXEMPTION FROM FILING O.T.

Date : 04-09-2025 These matters were called on for hearing today.

For Appellant(s) :

Mr. P. N. Mishra, Adv.
Mr. Mithilesh Kumar Mishra, Adv.
Mr. Umesh Dubey, AOR

For Respondent(s) :

Ms. Kritika Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Diary No(s). 24366/2025

Respondent No.1 is granted four weeks' time for filing
counter affidavit.

Ld. Counsel for the petitioner is granted two weeks'
time to file fresh particulars for service on respondent
No.2.

List again on 27.10.2025.

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SUJATA SINGH
Registrar